NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 40/2007 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY:

Smt. Geeta Khanna

Vs.

M/s. Anil Rubber Mills Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. N

NAME DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

On behalf of arguing counsel for the respondent, a request for adjournment has been made on the ground that the Counsel Sh. Ramesh Singh is unwell.

List for further consideration on 8th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER

11.-08.2016 (A.K. Arora